

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4731
ANSWERED ON:07.08.2009
STOCK EXCHANGE FOR SMALL AND MEDIUM ENTERPRISES
Pal Shri Jagdambika

Will the Minister of FINANCE be pleased to state:

- (a) whether the Securities and Exchange Board of India (SEBI) has not approved the setting up of separate stock exchange for Small and Medium Enterprises (SMEs);
- (b) if so, the reasons therefor; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) to (c): Securities and Exchange Board of India (SEBI) recognises and regulates Stock Exchanges. SEBI has decided to facilitate the setting up of separate stock exchanges or a platform in the existing stock exchanges dedicated to the Small and Medium Enterprises (SMEs). The objective is to make available equity capital at lower cost for small and medium scale industries. SEBI has already put in public domain the framework for recognition and supervision of stock exchanges/ platforms of stock exchanges for small and medium enterprises. Pursuant to this, applications have been received by SEBI.